

In respect of the MS & HSD supplies to various consumers through retail outlets, a 4% growth is presently being provided for MS releases to retail outlets over the corresponding period of the previous year. HSD releases are being maintained at the same level as in the corresponding period of the previous year. Sales of petrol and diesel at retail outlets are regulated by State Governments in accordance with local needs and priorities. The position is under constant review and all efforts are being made to minimise the adverse impact of the oil crisis on industrial production.

**Renovation of Sheogan Station
(Maharashtra)**

475. SHRI BHAOO SAHEB PUNDLIK PHUNDKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to renovate the Sheogan railway station in Maharashtra; and

(b) if so, the details thereof and the extent of expenditure likely to be incurred thereon?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) As a part of the renovation scheme, work of extension of foot over bridge at Shegaon has already been sanctioned at an estimated cost of Rs. 12.24 lac. Till 31.3.1991, a sum of Rs. 1.00 lac is likely to be spent on this scheme.

**New Rail Bridge over Narmada River at
Hoshangabad**

476. SHRI RAMESHWAR PATIDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether one hundred and fifty years old railway bridge on Narmada River at Hoshangabad has been declared unsafe;

(b) if so, whether any scheme has been prepared to construct a new bridge there; and

(c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) to (c). No, Sir. However, a new bridge is being constructed, close to the existing one, as a part of Doubling Project.

**Power Supply to Bundelkhand In Uttar
Pradesh**

477. SHRI RAJENDRA AGNIHOTRI: Will the Minister of ENERGY be pleased to state:

(a) whether Government have any scheme to streamline the power supply in Bundelkhand region of Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): (a) to (c). The responsibility for the coordinated development of supply and distribution of power within the State of Uttar Pradesh is that of the Uttar Pradesh State Electricity Board.

[English]

**Harnessing of Alternative Sources of
Energy**

478. SHRI BALASAHEB VIKHE PATIL:
SHRI VAMANRAO MAHADIK:

Will the Minister of ENERGY be pleased to state: